NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1290/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE PARTIES:

V. J. Constructions V/s. Patel Engineering Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

DESIGNATION NAME SIGNATURE S. No. FOR RECPONDENTS linnan man 30 Mr. Vanwari - Legal Head of the Respondent Counsel Mr. Nislant vyen Solicitor Simran Guinami 1/6 PRAGS- Adv & Solicitors

> For Applicant Petitioner PCS RITESH R. MAHADAN

Mahaflur. Dr.

UDDHAV SARODE

ORDER C.P. No. 1290/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representatives of both the sides are present.
- They placed on record the Consent Terms dated 15.11.2017. 2.
- The Petitioner is seeking time to file Withdrawal Memo. Directed to file 3. Withdrawal Memo on or before 30,11,2017.
- 4. Thereafter the matter be listed on 05.12.2017.

Sd/-

M.K. Shrawat Member (Judicial)

16.11.2017

aah